

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.126
Appeal/8(AHM)2023

Proceedings under Section 58 & 59 of Co.Act, 2013

IN THE MATTER OF:

Hiteshbhai Babubhai Sakhiya

.....Applicant

V/s

Robin Precision Products Pvt Ltd & Ors

.....Respondent

Order delivered on: 15/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Monaal Davawala, Ld. Adv.

For the Respondent

: Mr. Nipun Singhvi, Ld. Adv. a.w. Ms. Pragati Tiwari, Ld. Adv.

ORDER

Learned Counsel for the Respondent appears and seeks some time to file reply. It is to be filed within two weeks by giving copy to the other side.

The matter stands adjourned to 17.05.2023

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)